

(2) *Month-end retail prices of Basmati Rice at selected Centres.*

(Rs. per kg.)

	<i>Bombay</i>	<i>Kanpur</i>	<i>Delhi</i>
August '90	17.00	12.50	14.00
Sept. '90	17.00	13.00	14.00
Oct. '90	17.00	13.00	15.00
Nov. '90	18.00	13.00	15.00
Dec. '90	18.00	13.00	15.00
Jan. '91	18.00	13.00	15.00
Feb. '91	18.00	13.00	15.00
March '91	20.00	13.00	15.00
April '91	20.00	13.00	17.00
May '91	N.R.	13.00	17.00
June '91	N.R.	13.00	17.00
July '91	N.R.	14.00	17.00

Source : Directorate of Economics and Statistics, Ministry of Agriculture.

N.R.= Not Reported.

Export of Computer Hardware

3795. SHRI GURUDAS KAMAT: Will the PRIME MINISTER be pleased to state:

(a) whether the export of computer hardware has been declined;

(b) if so, the reasons therefor; and

(c) the steps being taken to boost export of computer hardware?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir. The export of computer hardware has increased from a value of Rs. 243 crores in 1989 to Rs. 297.5 crores in 1990.

(b) Does not arise.

(c) The Trade Policy announced by the Government in Lok Sabha on 13th August, 1991 is expected to boost

the computer hardware as well. Some of the specific steps being taken are as follows:

(i) Electronic industry including computers will be entitled to additional EXIM Scrips of 10 percentage points, thereby taking the total EXIM Scrips rate to 40% of FOB value.

(ii) EXIM Scrips entitlement in case of Export Oriented Units (EOUs) and Export Processing Zones (EPZs) as well as computer software has been made 30% of the net foreign exchange.

(iii) The procedure for considering advance licence applications has been simplified to ensure that advance licences are issued within 15 days.

(iv) The advance licence without any monetary limit but against the legal undertaking will be

issued to export/trading/star trading houses and public sector undertakings. All manufacturing units having an annual turnover of at least Rs. 5 crores during the previous three years would also be able to avail such advance licence facility against legal undertaking up to a value limit of 50% of the annual production.

- (v) The net foreign exchange earned by EOUs and EPZs can be clubbed with earnings of the parent or associated companies for the purpose of according export house/trading house/star trading house status for the latter.
- (vi) Established exporters will be allowed to open foreign currency accounts in approved banks and allow the exporters to raise external credits to pay for export related items.

In addition to the above, the following steps have also been taken:—

- (i) The minimum percentage of value addition for export of computer hardware has been reduced to 15 per cent. This has been done to boost export to hard currency area.
- (ii) The units are allowed to expand their capacities and broad band their products so as to achieve economics of scale at the international level and

optimal use of capital equipment installed.

Prices of Pure Ghee

3796. SHRI DATTATRAYA BANDARU: Will the PRIME MINISTER be pleased to state:

(a) whether the prices of pure ghee is touching the sky;

(b) if so, whether the Government propose to import the Butter Oil from the U.S.A. to reduce the prices of the ghee;

(c) if so, the details thereof; and

(d) if not, other effective steps proposed to be taken to ease the availability of the ghee in the market at reduced prices?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) A statement showing the month-end retail prices of Ghee at selected centres as on August '90 and July '91 is attached.

(b) and (c) There are no such proposals at present.

(d) The prices of Ghee depend upon its demand and supply position and also on the availability of liquid milk. However no survey has been conducted to assess the availability position of Ghee. It is likely that the position of availability of Ghee will improve with the onset of flush season.

STATEMENT

Month-end Retail Prices of Ghee

<i>Centres</i>	<i>(Rs. per kg.)</i>	
	<i>August, 90 (31-8-90)</i>	<i>July, 91 (26-7-91)</i>
Hyderabad	68.00	80.00
Bangalore	75.00	76.00
Nagpur	80.00	84.00
Madras	80.00	93.00
Kanpur	67.00	84.00
Delhi	62.00	85.00

Source: Directorate of Economics and Statistics, Ministry of Agriculture.